

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 323**

IA-3749/2022 IA-502/2021

In

IB-728(ND)/2018

**IN THE MATTER OF:**

M/s. Atagus Chemicals PTE Ltd.

**.....APPLICANT/PETITIONER**

**Vs**

M/s. Arinits Sales Pvt. Ltd

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 16.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Customs : Ms. Arunima Dwivedi, Sr. Standing counsel for CBIC with  
Ms. Pinky Pawar, Adv

For the Respondent : Mr. Amit Dhall Advocate for Respondent IA No. 502/2021

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **09.05.2024**.

Sd/-

**(Court Officer)**